

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 535
TO BE ANSWERED ON WEDNESDAY, THE 06th FEBRUARY, 2019**

PROJECTS UNDER MPLADS

535. SHRI D.K. SURESH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- a. the State-wise and year-wise details of the works/projects undertaken under Members of Parliament Local Area Development Scheme (MPLADS) and their actual financial performance during the last three years and the current year including in Karnataka;**
- b. whether several projects/schemes are lying pending;**
- c. if so, the scheme-wise and State-wise reasons for delay in completion of these projects/schemes; and**
- d. the steps proposed to be taken to expedite the delayed works/projects?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL)

(a) The state wise and year wise details of the works sanctioned, works completed, funds allocated, spent, unspent under the MPLAD Scheme during the last three years and the current year (upto 31.12.2018) is given in annexure.

(b) & (c): Under the MPLADS, release of funds and incurring of expenditure take place continuously. Funds are released MP wise, on meeting the eligibility criteria specified in the Guidelines on MPLADS. Funds are non-lapsable, both at the end of the Union Government and at the end of the District Authorities. Unspent balances are utilized in the subsequent year(s).

Reasons for delay in utilization of MPLADS funds are broadly due to delay in (i) sanction by District Authorities and (ii) implementation

by Implementing Agencies. The specific reasons vary from case to case.

Problems of execution and delay, etc. in implementation of the works are addressed at the district level, data on which is not maintained at the central level in the Ministry.

(d): Specific time lines for (i) Sanction of eligible works, (ii) rejection of ineligible works and (iii) completion of sanctioned works are prescribed in the Guidelines on MPLADS.

Government through the Ministry of Statistics & Programme Implementation continuously emphasizes on timely completion of works. In cases where references regarding delay, etc. in the implementation of the works come to notice, the state Government/ District Authority are requested to take the appropriate action as per the guidelines on MPLADS for timely completion of works.

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No.
535 for answer on 06.02.2019.**

Physical and Financial progress during the financial year 2015-16								
S. No	State/UT	Released By G.O.I.	Works Recommended		Works Sanctioned		No. of Works Completed	Expenditure* incurred (in Rs. crore)
			Number	Cost (In Rs. Crore)	Number	Cost (In Rs. Crore)		
1	Nominated	47.50	461	68.47	519	59.08	428	54.71
2	Andhra Pradesh	167.50	5953	198.33	5444	192.95	5197	158.39
3	Arunachal Pradesh	17.50	277	15.07	287	17.89	258	17.27
4	Assam	97.50	3892	136.34	3393	107.77	2452	101.14
5	Bihar	217.50	7148	274.75	4117	229.52	3474	210.11
6	Goa	10.00	256	16.42	216	12.33	171	7.79
7	Gujarat	185.00	12240	304.03	6030	245.29	8061	236.66
8	Haryana	57.50	2354	87.51	1228	58.69	995	48.92
9	Himachal Pradesh	42.50	3055	45.56	3118	44.55	1101	41.60
10	Jammu & Kashmir	55.00	1841	46.72	1472	41.69	1224	42.66
11	Karnataka	162.50	3792	186.81	3473	181.32	3372	153.26
12	Kerala	127.50	3571	206.68	3682	189.28	3254	149.21
13	Madhya Pradesh	170.00	8764	269.95	7244	233.83	5552	199.31
14	Maharashtra	301.00	12627	547.81	13389	361.81	8172	345.22
15	Manipur	10.00	138	10.90	138	10.90	119	10.36
16	Meghalaya	20.00	504	28.13	412	23.16	284	18.25
17	Mizoram	7.50	124	7.21	135	7.89	133	8.19
18	Nagaland	7.50	26	2.50	26	7.51	31	6.81
19	Odisha	137.50	7901	196.77	6384	165.24	4332	123.50
20	Punjab	97.50	5152	110.10	4950	101.37	6350	107.17
21	Rajasthan	135.00	3670	185.18	2785	138.00	1857	116.02
22	Sikkim	10.00	96	9.28	93	10.23	73	9.91
23	Tamil Nadu	265.00	6043	390.99	5890	377.63	4478	297.01
24	Tripura	25.00	99	10.47	92	8.60	84	8.49
25	Uttar Pradesh	475.00	11935	514.84	9936	487.20	8475	447.70
26	West Bengal	272.50	6210	391.55	5251	335.14	5455	349.96
27	A & N Islands	0.00	17	4.25	8	0.67	30	1.02
28	Chandigarh	5.00	18	5.41	13	5.21	21	3.10
29	D & N Haveli	0.00	20	6.01	51	5.49	21	2.51
30	Daman & Diu	5.00	70	5.35	48	3.81	19	2.76
31	Delhi	32.50	224	60.13	132	34.61	100	21.14
32	Lakshdweep	2.50	23	23.57	4	6.63	3	4.05
33	Puducherry	13.50	111	23.48	80	17.39	89	14.34
34	Chhattisgarh	72.50	3237	126.36	2343	94.03	2345	88.54
35	Uttarakhand	27.50	1463	32.54	1180	33.95	677	22.28
36	Jharkhand	92.50	3452	85.63	2939	71.94	2162	72.24
37	Telangana	130.00	4629	131.47	4733	131.25	4787	123.18
		3502.00	121393	4766.57	101235	4053.85	85636	3624.78

Physical and Financial progress during the financial year 2016-17

S.No	State/UT	Released By G.O.I.	Works Recommended		Works Sanctioned		No. of Works Completed	Expenditure incurred (in Rs. crore)
			Number	Cost (In Rs. Crore)	Number	Cost (In Rs. Crore)		
1	Nominated	77.50	704	74.19	480	46.01	523	50.26
2	Andhra Pradesh	112.50	6832	196.14	6513	184.43	4759	155.27
3	Arunachal Pradesh	15.00	228	14.29	241	15.38	314	15.47
4	Assam	97.50	2888	97.21	3168	96.29	3108	102.10
5	Bihar	201.00	7814	450.11	4488	349.65	5391	345.20
6	Goa	7.50	123	21.67	136	21.62	143	14.40
7	Gujarat	165.00	8407	234.98	7953	212.25	8205	196.07
8	Haryana	67.50	2340	110.87	1382	154.99	1295	66.09
9	Himachal Pradesh	35.00	2282	31.61	2344	31.75	980	35.12
10	Jammu & Kashmir	32.50	1554	46.43	1525	45.56	1224	41.22
11	Karnataka	162.50	4189	210.99	3890	184.98	3322	180.29
12	Kerala	150.00	2936	187.52	1798	125.42	2352	159.59
13	Madhya Pradesh	222.50	7728	229.81	7301	204.16	6032	204.36
14	Maharashtra	285.00	11753	496.59	8198	393.38	6075	304.37
15	Manipur	15.00	154	11.35	154	11.35	87	10.62
16	Meghalaya	7.50	159	-1.41	280	3.71	317	12.67
17	Mizoram	12.50	189	9.67	182	9.31	113	9.36
18	Nagaland	12.50	50	14.97	50	9.97	32	11.04
19	Odisha	160.00	8674	196.10	7972	172.31	7669	172.51
20	Punjab	107.50	7260	152.08	5796	118.04	3575	111.47
21	Rajasthan	177.50	3490	176.89	3190	159.50	2060	161.14
22	Sikkim	7.50	47	4.68	74	6.82	27	10.51
23	Tamil Nadu	282.50	4478	268.09	4199	267.17	4961	289.02
24	Tripura	10.00	79	7.54	69	7.54	72	10.15
25	Uttar Pradesh	485.00	27916	566.63	16642	529.23	13244	503.59
26	West Bengal	245.00	4409	283.24	3796	259.81	4704	304.34
27	A & N Islands	2.50	47	9.99	24	4.69	11	4.74
28	Chandigarh	2.50	69	3.97	48	3.64	29	4.51
29	D & N Haveli	5.00	33	13.02	14	3.77	2	4.88
30	Daman & Diu	0.00	0	0.00	0	0.00	0	0.00
31	Delhi	13.50	286	89.99	228	62.39	50	29.36
32	Lakshdweep	5.00	8	8.17	6	9.01	0	5.35
33	Puducherry	12.50	41	7.99	49	10.36	95	12.23
34	Chhattisgarh	100.00	4196	151.71	3042	112.18	3099	107.05
35	Uttarakhand	35.00	1548	50.64	1481	38.42	1741	39.21
36	Jharkhand	87.50	3058	115.93	2659	110.06	2777	102.89
37	Telangana	82.50	4110	137.59	3801	121.34	3902	119.91
		3499.50	130079	4681.24	103173	4096.49	92290	3906.36

Physical and Financial progress during the financial year 2017-18								
S. No.	State/UT	Released By G.O.I. (in Rs. Crore)	Works Recommended		Works Sanctioned		No. of Works Completed	Expenditure* incurred (in Rs. crore)
			Number	Cost (In Rs. Crore)	Number	Cost (In Rs. Crore)		
1	Nominated	47.5	530	85.51	482	65.95	373	60.48
2	Andhra Pradesh	160	7733	243.44	7182	222.8	4769	173.25
3	Arunachal Pradesh	15	267	15.32	222	15.6	215	14.31
4	Assam	110	2459	107.4	2566	108.56	2784	111.06
5	Bihar	252	8499	494.68	7008	397.38	7670	422.23
6	Goa	15	31	13.29	26	10.67	62	10.81
7	Gujarat	162.5	11697	204.82	9504	188.43	6281	169.87
8	Haryana	75	1539	103.19	1575	-0.35	1709	90.2
9	Himachal Pradesh	32.5	2094	35.77	1954	36.23	1135	33.08
10	Jammu & Kashmir	45	1545	43.85	1527	44.89	1526	46.38
11	Karnataka	197.5	4298	225.37	4061	219.93	4002	207.73
12	Kerala	87.5	3437	197.05	2630	164.88	2064	137.71
13	Madhya Pradesh	192.5	7964	238.63	7402	223.1	6353	215.52
14	Maharashtra	270	8388	406.04	5897	267.16	5787	302.47
15	Manipur	17.5	159	16.04	159	16.04	58	15.63
16	Meghalaya	20	221	10.93	226	15.01	234	13.15
17	Mizoram	7.5	237	11.15	230	11.06	221	11.33
18	Nagaland	10	54	7.53	54	10.18	75	12.68
19	Odisha	132.5	5422	126.81	4483	104.28	4897	143.98
20	Punjab	97.5	3287	61.76	4079	81.91	5838	88.12
21	Rajasthan	182.5	3616	226.47	3703	229.45	2786	177.23
22	Sikkim	12.5	184	17.52	167	16.72	196	12.33
23	Tamil Nadu	277.5	3807	296.68	3312	288.39	3300	317.54
24	Tripura	15	214	15.55	224	16.55	179	15.88
25	Uttar Pradesh	452.5	9188	484.47	17110	480.38	17131	479.49
26	West Bengal	272.5	4567	305.8	5015	299.02	4752	338.39
27	A & N Islands	7.5	68	49.67	30	8.89	19	4.77
28	Chandigarh	2.5	107	9.8	76	10.47	37	8.59
29	D & N Haveli	2.5	77	16.77	32	9.23	12	4.51
30	Daman & Diu	0	0	0	0	0	0	0
31	Delhi	39.5	356	92.49	190	31.49	171	56.69
32	Lakshadweep	5	0	0	1	3.42	13	7.59
33	Puducherry	7.5	65	12.02	48	10.63	55	7.84
34	Chhattisgarh	77.5	2060	84.82	1930	84.29	2091	109.83
35	Uttaranchal	35	1186	30.5	1378	49.44	1381	35.88
36	Jharkhand	82.5	2911	102.39	2421	91.7	2262	84.66
37	Telangana	85	5416	163.84	4377	140.68	3850	135.08
		3504	103683	4557.37	101281	3974.5	94288	4076.3

Physical and Financial progress during the financial year 2018- 19 (as on 31.12.2018)

S. No.	State/UT	Released By G.O.I.	Works Recommended		Works Sanctioned		No. of Works Completed	Expenditure incurred (in Rs. crore)
		(in Rs. Crore)	Number	Cost (In Rs. Crore)	Number	Cost (In Rs. Crore)		
1	A & N Islands	10	8	0	46	11.23	13	11.13
2	Andhra Pradesh	150	8618	274.98	6365	204.54	2788	141.26
3	Arunachal Pradesh	15	221	15.38	283	13.81	361	16.86
4	Assam	70	1719	66.99	1822	68.83	1129	63.9
5	Bihar	285	5988	301.71	4075	260.8	3896	305.23
6	Chandigarh	10	122	0.54	54	8.74	61	6.49
7	Chhattisgarh	52.5	1685	58.87	1595	65.16	1560	76.88
8	D & N Haveli	5	0	0	0	0	0	0
9	Daman & Diu	10	229	32.2	28	15.21	18	10.21
10	Delhi	42.5	669	148.53	639	119.35	166	53.47
11	Goa	7.5	61	22.94	40	2.34	74	14.17
12	Gujarat	170	6345	205.36	6668	168.17	7610	196.13
13	Haryana	65	1106	72.71	1635	73.03	1435	69.28
14	Himachal Pradesh	25	1728	29.19	1801	28.48	1327	25.19
15	Jammu & Kashmir	30	1154	38.73	1008	34.46	982	48.48
16	Jharkhand	65	2450	86.14	2000	63.77	2078	72.56
17	Karnataka	132.5	4052	196.55	3367	163.58	2518	151.51
18	Kerala	100	2416	171.64	1873	120.85	1681	156.3
19	Lakshadweep	2.5	6	3.1	4	1.63	2	3.81
20	Madhya Pradesh	165	9209	239.21	8146	197.55	5643	181.76
21	Maharashtra	202.5	8364	328.35	6406	302.59	5009	313.39
22	Manipur	15	174	17.62	174	17.75	176	17.74
23	Meghalaya	7.5	351	14.42	362	13.8	98	13.33
24	Mizoram	7.5	124	6.24	136	6.68	169	6.74
25	Nagaland	7.5	33	9.91	33	7.26	35	7.5
26	Nominated	32.5	486	53.87	419	60.14	233	50.12
27	Odisha	95	6677	132.49	6765	126.02	6284	117.92
28	Puducherry	7.5	55	14.04	64	12.27	37	15.65
29	Punjab	60	4163	93.32	3329	73.08	2677	73.53
30	Rajasthan	125	4633	191.33	3513	152.21	2513	148.36
31	Sikkim	7.5	59	4.05	58	2.41	23	6.33
32	Tamil Nadu	232.5	3869	267.31	3634	226.72	3343	255.69
33	Telangana	65	4350	113.13	3630	80	2552	69.97
34	Tripura	2.5	152	20.2	150	19.68	170	19.95
35	Uttar Pradesh	544.5	21071	666.21	20396	618.52	18400	717.7
36	Uttarakhand	25	1211	27.91	1274	29.96	969	28.48
37	West Bengal	212.5	4019	243.57	3860	223.35	3738	279.52
		3062	107577	4168.74	95652	3593.97	79768	3746.54